

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-220**  
IB-2930(ND)/2019

**IN THE MATTER OF:**

M/s Spacewood Furnishers Pvt. Ltd.

...APPLICANT

**Vs.**

M/s Thapar Builders Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 26.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:Mr. Garvesh Kabra, Advocate and Mr. Vipendra Verma, AR  
of Op. Creditor

For the Respondent

: Mr. Sushil K Pandey, Mr. Rahul Mourya, Advocates

For the Intervener

:

**ORDER**

Counsels for both sides are present. It is stated by the Counsel for the Corporate Debtor that the parties are engaged in Settlement and in case there may not be any Settlement, he will file reply, for which, three weeks time is granted.

List on 23.3.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit